

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1984-85. [Placed in Library. See No. LT—2235/86.]

(15) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1984-85 together with Audit Report thereon. [Placed in Library. See No. LT—2236/86.]

(16) A copy of the Annual Accounts (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1984-85 together with Audit Report thereon. [Placed in Library. See No. LT—2237/86.]

12.06 hrs.

#### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Contract Labour (Regulation and Abolition) Amendment Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 11th March, 1986."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Administrative Tribunals (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 11th March, 1986."

#### BILLS PASSED BY RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following Bills, as passed by Rajya Sabha :—

(i) The Contract Labour (Regulation and Abolition) Amendment Bill, 1986.

(ii) The Administrative Tribunals (Amendment) Bill, 1986.

(Interruptions)

MR. SPEAKER : Everything is being allowed. Unnecessarily 5 or 10 minutes are wasted every day.

(Interruptions)

SHRI M. RAGHUMA REDDY (Nalgonda) : What about our notice regarding Governor's action?

[Translation]

MR. SPEAKER : I am enquiring into the matter. I have asked for the information again.

[English]

PROF. K.K. TEWARY (Buxar) : I made a submission and I requested you to direct the Government.

MR. SPEAKER : I cannot direct anybody. You know that.